

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD.

RA. No. 67/96. in  
OA. 1432/93.

Date of order: 29-8-96.

Between:-

K. Hameeduddin ... Applicant.

And

1. Superintendent of Post Offices,  
Sangareddy.
2. Director of Postal Services,  
Hyderabad Region, Hyderabad.

.... Respondents.

Counsel for the Applicant : Mr. S. Ramakrishna Rao

Counsel for the Respondents: <sup>2</sup>Mr. V. Shimann, OGSC.

CORAM:

HON'BLE MR. JUSTICE M.G. CHOUDHARI, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMIN.)

Hon'ble Tribunal made the following orders:-

The grounds raised in the Review Application relate to the merits of the Original case and the views expressed by the Court, which cannot be a subject matter of a review application. Hence Review Application rejected.

*Arvind*  
Dy. Registrar (Jud1)